

1	2	3
4.	Bihar	39
5.	Gujarat	19
6.	Goa	2
7.	Himachal Pradesh	12
8.	Haryana	12
9.	Jammu and Kashmir	14
10.	Kerala	14
11.	Karnataka	20
12.	Meghalaya	5
13.	Maharashtra	30
14.	Manipur	8
15.	Madhya Pradesh	45
16.	Mizoram	3
17.	Nagaland	7
18.	Orissa	13
19.	Punjab	12
20.	Rajasthan	27
21.	Sikkim	4
22.	Tamil Nadu	20
23.	Tripura	3
24.	Uttar Pradesh	57
25.	West Bengal	17
UTs		
1.	Andaman and Nicobar Islands	2
2.	Chandigarh	1
3.	Dadra and Nagar Haveli	1
4.	Daman and Diu	2
5.	Delhi	1
6.	Lakshadweep	1
7.	Pondicherry	4
Total		447

Strike by Jammu and Kashmir Employees

*299. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether Pro-Pakistan militants issued calls for bandhs during Parliamentary elections and asked the Government employees to boycott election duty in the State;

(b) if so, the details thereof;

(c) the impact of the calls; and

(d) whether any disciplinary action has been taken against those employees?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) In a bid to thwart the election process pro-Pakistan militants had issued calls for 'bandhs', boycott, etc., and threats against the Government employees, and the people generally, warning them against participation in the electoral process. All this did affect the working of Government offices in some parts of the State temporarily on different occasions. However, despite these threats and intimidation there was no boycott or strike by the State Government employees. They performed various duties connected with the elections, and a large number of them also turned up for duties at the polling booths on the days of the actual polling in the Parliamentary elections.

Narora Atomic Plant

*300. SHRI PINAKI MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether a major accident was averted at the Narora Atomic Power Plant on May 12, 1996;

(b) if so, the details thereof;

(c) whether it was the second fire accident at this plant since the plant became operational;

(d) whether an independent agency is proposed to be set up to monitor the radio activity level at place around atomic power stations and other nuclear installations; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). There was a minor, localised oil fire incident on May 12, 1996 around the steam drain pipelines below the turbine in Unit-2 of the Narora Atomic Power Station. This was promptly detected by the station staff and put out within half an hour. The reason for this was traced to absorption of leaked oil in the insulating material around these pipelines during maintenance work on the turbine and subsequent heating by steam after starting up of the unit. To prevent such occurrences in future, all joints in the aluminium cladding over the insulating material under the turbine have been coated with a special sealing compound.

(c) Yes, Sir. Apart from the present incident there was a turbine fire incident in March 1993 in Narora Unit-1, due to failure of blades of the turbine rotor.

(d) and (e). No, Sir. Environmental Survey Laboratories have already been established at each

project site which monitor the radio-activity level in areas both inside and outside the operating nuclear power stations and carry out regular radiological surveys. The environmental survey laboratory (ESL) takes nearly 2000 samples of water, air, soil, goat, thyroid, fish, milk etc. to cover the entire Flora and Fauna, every year. With nearly 120 full power reactor years of operation in India, the ESLs have established that radio-activity from nuclear power plants is too insignificant to cause any effect on the public and environment at large. These laboratories are functioning under the control of the Bhabha Atomic Research Centre and are independent of the Nuclear Power Corporation of India Limited which operates these power stations.

Problems of N.E. Region

2251. SHRI CHITTA BASU : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have since worked out any comprehensive and well-integrated package of programme to deal with the special problems of the North Eastern region, particularly the regional disparity in the economic development;

(b) if so, the details thereof; and

(c) the specific steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). Planning and Development of an area and allocation of funds for the purpose is primarily the responsibility of State Government. North Eastern States are already receiving priority attention from Government of India to meet their economic development needs in order to meet regional disparity and to take care of specific problems.

JRY

2252. DR. MURLI MANOHAR JOSHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount sanctioned under the Jawahar Rozgar Yojana in Allahabad district block-wise and year-wise during the last three years; and

(b) the number of man-days for which employment was offered in each block during each of the above years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The Year-wise Central release of funds under Jawahar Rozgar Yojana

(JRY) to Allahabad district during to the last three years, is as under :-

(Rs. in lakhs)

Year	Amount
1993-94	2126.45
1994-95	2385.70
1995-96	2402.29

Funds are not released to the blocks under the JRY.

(b) Block-wise employment generation under JRY is not monitored at the Central level.

[Translation]

Generation of Power from Sea waves

2253. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under consideration for generation of power from sea waves;

(b) whether any assistance is being sought for this purpose from World Bank; and

(f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). There is a proposal from a Swedish firm for setting up a Wave Energy Power Plant of 1 MW capacity on Build, Own and Operate (B-O-O) basis off the coast of Andaman and Nicobar Islands, at an estimated cost of US \$ three million and at a cost of Rs. six per kwh. In view of the high unit cost of the proposal, further details have been called for. The Government have so far not sought any assistance from the World Bank for this proposal.

Approval to Delhi Projects

2254. SHRI JAI PRAKASH AGARWAL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the details of the projects of Delhi sent to the Ministry of Planning and Programme Implementation for their approval;

(b) the progress made so far in this regard; and

(c) the time by which approval is likely to be given to these projects and the reasons, if any, for delay therein?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). The details of the projects of Delhi sent to the